

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) to (c). Approval of Government has been accorded to the proposals of West Bengal Industrial Development Corporation Limited (WBIDC) for change in product mix of the proposed Haldia Petrochemicals Project, and for transfer of letter of intent to M/s. Haldia Petrochemicals Limited. This new joint sector company has been formed by an agreement concluded by WBIDC with Goenkas for implementing the project.

Demand for issue of Commemorative postal stamp on Birth Centenary of Shri Vagbhatananda Guru

4835. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government have received any representation requesting that a stamp may be issued in commemoration, of the birth centenary of Shri Vagbhatananda Guru, and outstanding social reformer of Kerala ; and

(b) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The proposal was placed before the Philatelic Advisory Committee which functions in the Department to advise the Government on Philatelic matters. The Committee, however did not recommend the issue.

Proposal from non-resident Indians for establishing industrial units

4836. SYED SHAHABUDDIN : Will the Minister of INDUSTRY be pleased to state :

(a) the number of proposals received from non-resident Indians during 1985-86

for establishing industrial units in the country;

(b) the number of such proposals approved during the year; and

(c) the categorisation of the proposals approved by the State of residence of the applicant by the State of location of the proposed unit, by the level of proposed capital investment and by industrial sector ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c). During 1985, 156 applications were received from the non-resident Indians seeking industrial licences under the Industries (Development & Regulation) Act, 1951 for setting up industries in India. Out of these 66 proposals were approved. In addition to these, 21 letters of intent permission/SIA Registration were issued to the non-resident Indians in 1985 in respect of the proposals received from them earlier.

Total investment in fixed assets of the various projects approved in 1985 (covering the approvals mentioned above and also other approvals given to Non-resident Indians for import of capital goods and foreign collaboration approvals) is estimated at Rs. 676.76 crores, out of which NRI investment is expected to be of the order of Rs. 102.00 crores. Details of the projects viz. name of the applicant, location of the project, item of manufacture etc., covered by the various letters of intent issued by the Government of India are available in the Monthly Newsletter published by the Indian Investment Centre, New Delhi, which is available in the Parliament Library.

Telephone connections on recommendation of Members of Parliament

4837. SYED SHAHABUDDIN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of recommendations for out-of-turn Telephone connection made by Members of Parliament during 1985-86; and